

**HIGH COURT OF CHHATTISGARH, BILASPUR**

**NOTIFICATION**

**No.1008/LAR(J)/2017**

**Bilaspur, Dated 29.11.2017**

High Court of Chhattisgarh will remain closed for Winter-Holidays from 19.12.2017 to 30.12.2017, and will re-open on 02.01.2018.

During the Winter-Holidays only fresh Criminal Appeals, fresh Criminal Revisions, (pertaining to short sentences up to three months), Fresh Petitions under section 438 and 439 of Cr.P.C. as per their chronological orders, and those cases of urgent nature (be it a writ, civil or criminal matter), accompanied by an application for urgent hearing and application for hearing during Winter Holidays, which are in order, filed on or before 15.12.2017, up to 1:30P.M., will be listed for hearing on 19.12.2017 and those filed on or before 21.12.2017, up to 1:30 P.M. will be listed for hearing on 23.12.2017.

**Hon'ble Shri Justice Arvind Singh Chandel** has been nominated as Winter Holiday Judge to hold Court sitting on 19.12.2017 from 10:30 A.M. onwards and **Hon'ble Shri Justice Ram Prasanna Sharma** has been nominated as Winter Holiday Judge to hold Court sitting on 23.12.2017 from 10:30 onwards.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

  
(Manita Shukla)  
Additional Registrar(Judicial)